



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 09-12-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Company Petition No. 11/14,12/14, & 15/14 Satanam Trading Company Vs. Ashoka Multiyarn Milss Ltd.	Rajendra K. Salecha	Anant Kasliwal
2	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Writ Petition No. 9332 / 2013 Om Prakash Vs. Board of Revenue Rajasthan	Arvind Bhardwaj	Praveen Jain
3	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 302/97 Thakurji Shri Baldauji Vs. Swetambar Jain	Rahul Sharma	Harsh Sharma
4	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 2343/15 Thakur Sh. Govind Dev Ji Vs. Najmuddin	Rajneesh Gupta	D.K Dixit
5	Sh. G.S. Hora, RHJS (Retd.)	S.B.Cr. Misc. Bail Application No. 15558/15 Sunnay Sharma Vs. State	Sanjay Sharma	R. B. Mathur
6	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 113 of 2016 Praveen Sharma Vs. Smt. Gayatri	Sanjay Singhal	Rohan Jain
7	Sh. P.K. Kasliwal, Advocate	S.B. Civil Writ Petition No. 3029/2015 Mahendra Koolwal Vs. Jai Gopal Madan	Saransh Saini	Mahesh Gupta
8	Sh. Poonam Chand Bhandari, Advocate	S.B. Cr. Misc. Bail Application No. S02/16 Lala Ram Vs. State	Manoj Ojla	Laxmi kant Sharma
9	Sh. Ashwani Chobisa, Advocate	S.B. Cr. Misc. Petition No. S037/2016 Vineet Nangia Vs. State	Archana Mantri	Manish Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”